Declaration of Assets and Liabilities

I, Lato Mandal , son/daughter/wife of Late Ramelhular Mandal aged Ye years, belonging to Bihax vitham Sabha Sachivalaya pat service and presently working as Oblice Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash		20,000	Yash hanyem	Raj marayan	Tulbul Kumun
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	insurence SBI BVS patm 50,000	NiL	NiL	NiL	
(iii)	Bonds, Debentures and Shares in companies	υi2_	NiL	Niz	Nic	NÎL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L. r.c 5,00000	L.i.e	L.i.c z.00000	L.I.C 2,00000	
(v)	Motor Vehicles (details of make, etc.)	NiL	Niz	Niz	NiL	NiL
(vi)	Jewellery (give details of weight and value)		20 97m bold 90,000 309mm Silved	NiZ	NiL	NIL
(vii)	Other assets, such as values of claims / interests	NiZ	NIZ	NiL	NiL	NIZ

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

1774 5/2/22

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

value

(v)

Others (such as

interest in property)

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated] Dependant-3 Dependant-2 Dependant-1 Self Spouse Description Sr. Etc. Name Name Name Name(5) No. Agricultural Land 1.49 DCM (i) Location(s) zoint LIM Wit-MIZ Mi L - Survey number(s) Family - Extent (Total measurement) Land -Current market value 14 Demz Non-Agricultural Land (ii) - Location(s) NIZ NIZ NiZ Doint Noil Survey number(s) Famile - Extent (Total measurement) land -Current market value **Buildings** (Commercial (iii) and residential) Location(s) NIL NI MIZ NIT_ NIL - Survey /door number(s) - Extent (Total measurement) - Current market value Houses / Apartments, (IV) NIZ Niz NIL - Location(s) NIZ NIZ - Survey /door number(s) - Extent (Total measurement) Current market

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBI BYS pating		
	(ii) Loans from financial institutions	parsonal toan	14.00000	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIZ	N,Z	
	(b) dues to departments dealing with supply of water	NiZ	NiZ	
	(c) dues to departments dealing with supply of electricity	NAIZ	NIC	

	(d) dues to departments dealing with telephones	NTL	NIZ	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Niz		
	(f) Other dues, if any	sgi 140000	NiZ.	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BJHPM-4959 H	Niz	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NiZ	Nî Z	
	(iii) Sales Tax [Only in case of proprietary business]	N:2	NiL	
	(iv) Property Tax	NeIZ	NIZ	

PTS/BLA-

Personal Detail C.

GPF/CPF/PRAN No. :-

Note:

Gender	:-	(M/F)
Date of Birth	1	0 3 0 1 1 9 7 4 (DD/MM/YYY)
Class/Group	:-	(A/B/C)
Cadre	:-	Bihar yidham Sabha Service
,		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	1*	Saharsa
I hereby knowledge and		that the above details are true to the best of my
		signature Lato mandal
		Name of Employee: Lato Morndal
Place: patno	·····	Designation: Othice Alternational
Date: 08.1021		Department: Bihar Vidham Sabha patna

Please sign each page of the declaration. Asset declaration form

must be in A4 size white paper with computer typed (single side)

961

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in prescribed format.